

FORM B PUBLIC ANNOUNCEMENT (Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016) FOR THE ATTENTION OF THE STAKEHOLDERS OF M/S. ROYALOK FURNITURE INDIA LLP		
Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	M/s. Royaloak Furniture India LLP
2.	Date of incorporation of corporate debtor	30.03.2010
3.	Authority under which corporate debtor is incorporated/registered	ROC Bangalore- Karnataka State
4.	Corporate Identity No of corporate debtor	AAA-1043
5.	Address of the registered office and principal office (if any) of corporate debtor	No.5, Second Cross, Kammanahalli Main Road, St. Thomas Town Post, Bangalore, Karnataka - 560 084.
6.	Date of closure of Insolvency Resolution Process	15.09.2023
7.	Liquidation commencement date of corporate debtor	20.06.2024 (Hon'ble NCLT Bengaluru Bench Liquidation Order Date)
8.	Name and registration number of the insolvency professional acting as liquidator	Name : Raghunathan Krishnasamy Registration No.: IBBI/PA-002/IP-N00419/2017-18/11200.
9.	Address and e-mail of the liquidator, as registered with the Board	Email: cmaraghu@gmail.com Address Registered With Board: 90/180 Second Main, Karyanapalaya, St. Thomas Town Post, Bangalore, Karnataka 560 084.
10.	Address and e-mail to be used for correspondence with the liquidator	Email: liquidator.royaloak@gmail.com Correspondence Address: Raghu & Associates, S-212, Second Floor, South Block, Manipal Centre, Dickenson Road, Bangalore, Karnataka 560 042.
11.	Last date for submission of claims	19.07.2024

Notice is hereby given that the National Company Law Tribunal, Bengaluru Bench has ordered the commencement of liquidation of the M/s. Royaloak Furniture India LLP On 20.06.2024. The stakeholders of M/s. Royaloak Furniture India LLP are hereby called upon to submit their claims with proof on or before **19 th day of July 2024** to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.

[Note: The Stakeholders may download their claim form of soft copy from website <https://ibbi.gov.in> and also request the office of the Liquidator (or) Email to column no.10 for necessary assistance]

M/s. Royaloak Furniture India LLP

Date: 25.06.2024.
Place: Bengaluru.

Raghunathan Krishnasamy - The Liquidator
Mobile: 95350-66902 / Email: cmaraghu@gmail.com
IBBI Registration No: IBBI/PA-002/IP-N00419/2017-18/11200

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For Royaloak Furniture India LLP
The Company Under Liquidation

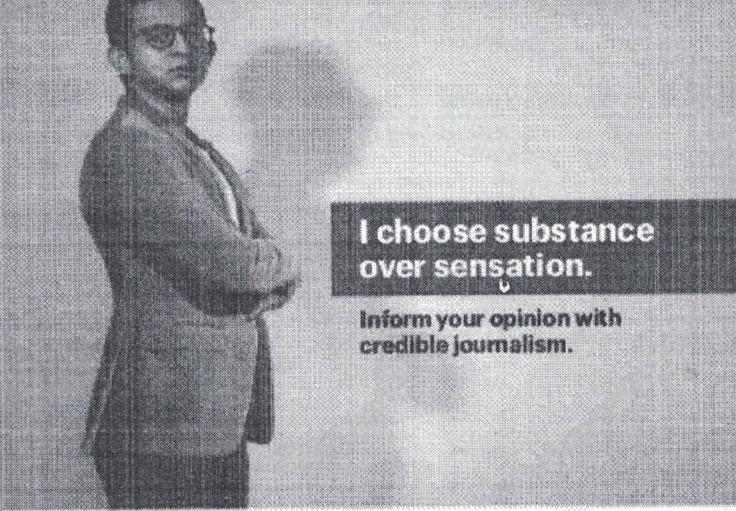
For Royaloak Furniture India LLP
The Company Under Liquidation

CS Raghunathan Krishnasamy
M.Com, FCM, FCS, IP
The Liquidator

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The Liquidator

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The Liquidator